

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 818 OF 2017
IN
DFR NO. 3036 OF 2017

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

BSES Yamuna Power Limited

Vs.

...Appellant(s)

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza**

ORDER

IA NO. 818 OF 2017
(Appln. for condonation of delay in filing)

Issue notice to the Respondents returnable on 14.12.2017. Dasti, in addition, is permitted.

List the matter on **14.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**